

Freed For AH / IR
on 13/12/93.

For Year
Sy. Registrar

Date:- 13.12.93

Heard Mr. L. M. Nerlekar
for the applicant. At his
request to S.O. to 20.12.93

M.R. Kolhatkar
(M.R. Kolhatkar) (M.S. Deshpande)
M(A) Ver

Dated: 20.12.93

Shri L. M. Nerlekar, Counsel
for the applicant.

Shri Nerlekar prays for
leave to withdraw this application.
Leave granted. ^{on sum} Application is disposed
of for want of prosecution.

M.R. Kolhatkar
(Lakshmi Swaminathan) (M.R. Kolhatkar)
m(J) m(A)

1/1

20/12/93
order of court (despatched
to applicant, respondent (s)
on 28/12/93

1/1
1/1/94